

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

33

C.P. No. 653/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Dhurva Global

V/s.

Camelia Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271-272 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Vinay J. Bhanushali	advocate. for petitioner.
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[Handwritten Signature]

ORDER

CP No.653/271-272/NCLT/MB/MAH/2017

On the request made by the petitioner Counsel, list this matter on 31.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)